## Central Administrative Tribunal Principal Bench

CP No. 499/2018 in OA No. 3140/2017

New Delhi, this the 29th day of October, 2018

Hon'ble Mr. K.N. Shrivastava, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

Mrs. Anju, aged 47 years w/o Sh Sunil Bhatia working as Primary Teacher S.D.M.C. Primary School No. 1 Dr. Ambedkar Nagar, sector V New Delhi – 110062 r/o 3F/120, NIT, Faridabad (Har)

....Applicant

(By Advocate : Mr. Yogesh Sharma)

## Versus

- Sh .Puneet Kumar Goel
   Commissioner
   South Delhi Municipal Corporation
   Civic Centre, J.L.N. Marg
   Minto Road, New Delhi 2.
- 2. Smt. Manju Khatri
  Asstt. Director of Education
  South Delhi Municipal Corporation
  South Zone, Green Park
  New Delhi 110016.

....Respondents

(By Advocate: Mr. D.S. Mahendru)

## **ORDER (ORAL)**

## Mr. K.N. Shrivastava:

Mr. D.S. Mahendru, learned counsel for respondents submits that order of the Tribunal has been stayed by the Hon'ble Delhi High Court in WP(C) No. 11304/2018 filed by the respondent No. 4 vide order dated 22.10.2018. He has placed on record a copy of the said order.

2. In view of the above, the deemed proceedings are closed with liberty to the petitioner to seek revival in case the order of the Tribunal is survived before the Hon'ble High Court.

(S.N. Terdal) Member (J) (K.N. Shrivastava) Member (A)

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